

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/350(KB)2022
IA(I.B.C)/970(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

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| IN THE MATTER OF | GOKUL SAI UDYOG LLP VS KATYAYNI CONTRACTORS PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] for the Financial Creditor
Mr. Avik Chaudhury, Adv.
Mr. Amandeep Singh, Adv.
Ms. S. Majumder, Adv.

Mr. Gulshan Kr. Sachdev, Adv.] for the Corporate Debtor
Mr. Tushar Yadav, Adv.
Mr. Ranjit Kumar, Adv.

ORDER

1. Learned Counsel for the parties present.
2. Heard the Ld. Counsel for the parties heard at length.
3. **Reserved for Orders.**
4. Written Notes of Arguments be filed within a period of seven (7) days.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**